

**ORDER**

As per instructions contained in the Hon'ble High Court's letter No. 46 RG/Spl./Misc. dated 08.01.2021, in continuation of this office Order bearing Endst. No. 7752 dated 07.10.2020 and in supersession of this office Order bearing Endst. No. 9469 dated 24.12.2020, all the Judicial Officers posted in Sonipat Sessions Division will hold their respective Courts physically from 11.01.2021 onwards. The physical hearing shall be conducted in all categories of cases in Sonipat Sessions Division. It is also made clear that the guidelines/health advisories issued from time to time in view of outbreak of COVID-19, by the Government of India and the Government of Haryana shall be strictly followed.

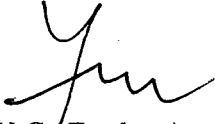
All the Judicial Officers posted in Sonipat Sessions Division shall send report regarding their duration/time of sitting in their respective Courts, number of cases listed, gist of work done and disposal thereof on daily basis as well as weekly report, which shall be sent to this office on each Saturday, for onward transmission to the Hon'ble High Court.

In case, the cases, which have been listed in the month of January, 2021, have already been adjourned, the same be taken up on the date fixed.

It be also ensured that there is no over-crowding in the filing counter/Courts and adequate measures be taken to regulate the footfall.

The aforesaid order be uploaded on the official website of this office for general information to the Advocates/litigants.

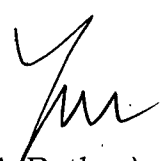
All concerned be informed accordingly.

  
(Y.S. Rathor)  
District and Sessions Judge,  
Sonipat. 11-01-2021

Endst. No. 189 /Dated 11/1/21 /

Copy forwarded to:-

1. Registrar General, Punjab and Haryana High Court, Chandigarh, for information.
2. All the Judicial Officers posted in Sonipat Sessions Division;
3. Deputy Commissioner, Sonipat;
4. Superintendent of Police, Sonipat;
5. Civil Surgeon, Sonipat;
6. District Attorney, Sonipat;
7. Presidents, Bar Association, Sonipat, Gohana, Ganaur and Kharkhoda;
8. Superintendent Grade-II (Judicial) of this office;
9. Statistical Assistant of this office;
10. System Officer/Computer Clerk;  
for information and necessary action.

  
(Y.S. Rathor)District and Sessions Judge,  
Sonipat. / 11-01-2021